NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Abhinar Pouthasarathy For T.K.Bhaskan

Counsel for Patitioner BA

2) V. Hari kumer for lyer & Though

Covered for Respondy 1-3,586 VILT (2)

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 06.12.2017 at 10.30 A.M.

- 501-

K Anantha Padmanabha Swamy Member (Judicial)

hc.